

From:

**Sheo Kumar Singh-I, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**All the District & Sessions Judges,
Subordinate to the High Court of Judicature at
Allahabad.**

No. 148 /JR (S)/2016, Dated Allahabad: April 04, 2016

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir/ Madam,

In continuation to Court's Letter No. 143/JR(S)/2016 Dated 01.04.2016 and 147/JR(S)/2016 dated 02.04.2016 with reference to the Court's Circular Letter No. 33/JR(S)/2015 Dated: September 28, 2015, on the above noted subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers :-

Sl. No.	Name of officers S/ Sri/ Km./ Sushri/ Smt.	Designation	Premature/ Stay	Present place of posting	Remark
1.	Pradeep Kumar Gupta	ADJ	Stay	Aligarh	Rejected
2.	Satish Kumar-II	ADJ	Stay	Jhansi	Allowed
3.	Pramod Kumar Srivastava-II	ADJ	Stay	Unnao	Rejected
4.	Vineet Chaudhary	Civil Judge (SD)	Premature	Kasganj	Allowed

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-

Registrar General